

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 11-02-2026 To 11-02-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	520/2026	MANOJ KHANRA Mobile:9831632585 Email:MADHUMITASADHUKHAN67@GMAIL.COM	MADHUMITA SADHUKHAN	06-03-2026	TYPE COPY NOT FOUND
2	CPAN	176/2026	BABLU PAL AND ANR. Mobile:8697942336 Email:SHETPARNARAY@GMAIL.COM	SHETPARNA RAY	06-03-2026	NO WELFARE LOGO ATTACHED WITH VAKALATNAMA
3	CRM (A)	428/2026	SUBAL DUTTA @ SUBAL KUMAR DUTTA AND ANR. Mobile:9831087852 Email:AVIRUP84@GMAIL.COM	AVIRUP CHATTERJEE	06-03-2026	1) ... DISTRICT AT PETITIONER ADDRESS
4	CRM (A)	429/2026	MUKTAB ALI @ MUKTAB A ALAM AND ORS. Mobile:9614681254 Email:MEHEDIMASUD557@GMAIL.COM	MEHEDI MASUD	06-03-2026	1) ... CLARIFICATION NEEDED REGARDING PS CASE DETAILS AT WHOLE PETITIN (FIR NO AND FIR DATE ... NOT TALLY WITH TRIAL COURT REJECTION COPY)
5	CRM (A)	440/2026	AINAL SK @ MD AINUL HOQUE Mobile:9123777420 Email:ADV.SANJUKTASAMANTA@GMAIL.COM	SANJUKTA SAMANTA	06-03-2026	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED AT PARAGRAPH ONE
6	CRM (A)	448/2026	SIVAM SINGH Mobile:8134803322 Email:ADVSAGNIKA@GMAIL.COM	SAGNIKA BANERJEE	06-03-2026	CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION OF THE PETITIONER.
7	CRM(M)	388/2026	SRIKUMAR GURIA @ SHREE KUMAR GURIA Mobile:8777518970 Email:ADVJUIN.CHAKRABORTY@GMAIL.COM	JUIN DUTTA CHAKRABORTY	06-03-2026	SECTION OF B.N.S.S. MENTIONED IN PETITION MAY BE WRONG
8	CRM(M)	394/2026	BABU SONA SK @ RAHID SEKH Mobile:8334869036 Email:ARSINGH9036@GMAIL.COM	ARCHISMAN SINGH	06-03-2026	MENTION S.C.CASE NO. AS PER CERTIFIED COPY IN 1ST PARA
9	CRM(M)	402/2026	RAMJAN PURKAIT Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	06-03-2026	1) INCOMPLETE P.S. NAME MENTIONED THROUGH OUT THE PETITION ... 2) V.G. RELATIVE NAMES HAVE BEEN DISCLOSED IN ANNEXURE
10	CRM(M)	405/2026	PETITIONER Mobile:6290386886 Email:DUTTA.ANUBRATA@GMAIL.COM	ANUBRATA DUTTA	06-03-2026	1) MENTION P.S. CASE DATE IN 1ST PAGE 2) PETITIONER AND HIS RELATIVE IDENTITIES HAVE BEEN DISCLOSED ... 3) V.G. SCHOOL NAME

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
						HAS BEEN DISCLOSED
11	CRM(M)	406/2026	MANIRUL ISLAM @ MANJUL Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	06-03-2026	ATTACH ORDER COPIES OF CRM (DB)/541/2025, CRM(M)/1550/2025 , MENTIONED IN 1ST PARA
12	CRM (NDPS)	283/2026	MD. HAJRAT NADAB @ MD. HAZRAT ALI NADAB Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	06-03-2026	VAKALATNAMA NOT BEING PROPERLY FILLED
13	CRR	614/2026	ARUP SARKAR Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD. JANNAT UL FIRDOUS	06-03-2026	WRONG ORDER DATE MENTIONED IN THIS FILE.
14	CRR	622/2026	SK AFSAR @ MD AFSAR Mobile:9831221492	SANJIDA SULTANA	06-03-2026	NEED A CERTIFIED COPY WITH P.S CASE NO.
15	CRR	626/2026	AJIT KUMAR DAS AND ANOTHER Mobile:9804214281 Email:DDLAWTAXFIRM@GMAIL.COM	DEBISREE ADHIKARY	05-03-2026	DISTRICT OF RESPONDENT NO 2 AND POWER OF ATTORNEY CERTIFICATE IS MISSING.
16	CRR	628/2026	PALLAB MAJUMDAR Mobile:9830844875 Email:SANJIBDT.1@GMAIL.COM	SANJIB DUTTA	06-03-2026	BNSS SECTION WRONG MENTIONED IN THIS PETITION
17	CRR	632/2026	SERINA BIBI @ BEGAM AND OTHERS Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQBAL HOSSAIN	06-03-2026	RESPONDENT NUMBERING WRONG
18	CRR	635/2026	DEBDAS SARKAR Mobile:9830271526 Email:SKRD31@GMAIL.COM	DEBLINA DE	06-03-2026	VICTIM IDENTITY DISCLOSE IN THIS FILE.
19	CRR	637/2026	TUNTUN KUMAR BURNWAL Mobile:8670152060 Email:GOENKARAHULDEB@GMAIL.COM	RAHUL DEB GOENKA	06-03-2026	CLUBBING OF CASES
20	CRR	638/2026	RAJIB KUMAR JHA Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	05-03-2026	CLARIFICATION REGARDING CAUSE TITLE PORTION OF PETITION.
21	CRR	640/2026	TAJ MOHAMMAD MOLLA Mobile:9830086230 Email:DIBYENDUBHATTACHARYA340@GMAIL.COM	DIBYENDU BHATTACHARYA	06-03-2026	ADRESSING OF THE CHIEF JUSTICE IS GIVEN WRONGLY IN THE PETITION
22	CRR	646/2026	MD. ALIBORDI SK @ SKH @ PINTU Mobile:9775404040 Email:GIMROHI@GMAIL.COM	MD. GOLAM NURE IMROHI	06-03-2026	CLUBBING OF CASES IN THE PETITION

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
23	CRR	662/2026	SK. SABIR Mobile:8017278384 Email:YRITIKA026@GMAIL.COM	RITIKA YADAV	06-03-2026	IN THE 2ND PAGE THE PETITION, BHARATIYA NYAYA SANHITA SHOULD BE WRITTEN
24	MAT	245/2026	Employees Provident Fund Organization and others Mobile:9433020160	SATYENDRA AGARWAL	06-03-2026	THROUGH OF ADV OF IST JUDGES COPY MISSING
25	MAT	252/2026	ALOK KUMAR DEY Mobile:9732793384 Email:JANASATYA1954@GMAIL.COM	MONARANJAN JANA	06-03-2026	petitioners address
26	MAT	253/2026	SK. BASIR ALAM Mobile:8981805249 Email:ARKAMAHALANOBIS@GMAIL.COM	ARKA MAHALANOBIS	06-03-2026	CASE NUMBER AND APPELLANT NAME ISSUE
27	WPA	3141/2026	MD. MOSTAFA MALLICK Mobile:9674835369 Email:RITUPARNADAS910@GMAIL.COM	RITUPARNA DAS	06-03-2026	ADV AUTHORIZATION CERTIFICATE MISSING IN PRAYER PAGE
28	WPA	3167/2026	RAJU MONDOL Mobile:9832231099 Email:SARKAR.ABHIJIT09@GMAIL.COM	ABHIJIT SARKAR	06-03-2026	COURT NO. WRONG IN FORM A
29	WPA	3214/2026	UNION BANK OF INDIA AND ANR Mobile:9836932624 Email:SREEMOYEEMITRA1976@GMAIL.COM	SREEMOYEE MITRA	06-03-2026	PETITIONER 1 STATE MISSING,RESPONDENT 2-7 DISTRICT NAME INCOMPLETE,SARFAESI ACT SHOULD BE MENTIONED IN FORM A
30	WPA	3246/2026	SANDHYA DUTTA Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	06-03-2026	LOGO NOT FOUND,CAUSE TITLE PHOTOCOPY ABSENT